

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8<sup>th</sup> LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI-110002

No.F.6/1/2015-Judl./Suptlaw/1482-1490

Dated 31/07/2024

NOTIFICATION

No.F. 6/1/2015-Judl./ Suptlaw/1482-1490 : Under the provisions of Section 20 of the Punjab Courts Act, 1918, as in force in the National Capital Territory of Delhi, the Lt. Governor of National Capital Territory of Delhi, on the recommendation of the High Court of Delhi, appoints Mr. Vinay Kumar Khanna, an officer of Delhi Higher Judicial Service as Principal District Judge on regular basis with effect from the date he takes over.

By order and in the Name of the  
Lt. Governor of National  
Capital Territory of Delhi,

*Bharat Parashar* 31/07/2024

(Bharat Parashar)

Principal Secretary (Law, Justice & L.A.)

No.F.6/1/2015-Judl./Suptlaw/1482-1490

Dated 31/07/2024

Copy forwarded for information and necessary action to:

1. The Secretary to Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary of the Govt. of India, Ministry of Law & Justice, (Department of Justice), Jaisalmer House, New Delhi.
3. The Registrar General, High Court of Delhi, New Delhi, w.r.t his D.O. letter. No.4464/DHC/Gaz.1A/VI.E.2(a)/2024 dated 29.07.2024.
4. The Pr. District & Sessions Judge, (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
5. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
6. The Controller of Accounts, Govt. of NCT of Delhi.
7. The PAO-VI, Tis Hazari, Delhi.
8. Officer concerned through Registrar General, High Court of Delhi, New Delhi.
9. Guard file.

*Bharat Parashar* 31/07/2024

(Bharat Parashar)

Principal Secretary (Law, Justice & L.A.)

**HIGH COURT OF DELHI: NEW DELHI**  
Sher Shah Road, New Delhi

No. 4557 /D-2/Gaz./DHC/2024

**MOST IMMEDIATE**

Dated: 01/08/2024

To,

The Principal District & Sessions Judge (HQs),  
Tis Hazari Courts Complex,  
New Delhi-110054.

1788/

Sub: Regarding Appointment of Principal District Judge.

Sir,

I am directed to forward herewith a copy of Notification no.F.6/1/2015-Judl./Suptlaw/1482-1490 dated 31.07.2024 issued by the Department of Law, Justice and Legislative Affairs, Govt. of NCT of Delhi, on the above subject, with the request to deliver a copy of the same to the officer concerned.

Yours Sincerely

(Kanwal Jeet Arora)  
Registrar General

Encl: As above

Endos. No. \_\_\_\_\_/D-2/Gaz.IA/DHC/2024

Copy forwarded for information and necessary action to:-

1. All the Principal District and Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQs), South-West, Dwarka Courts Complex, New Delhi.

(Raj Kumar Rawat)  
Joint Registrar (Gazette-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. <sup>45303</sup>45263 / F. 5(1)/2024

Dated, Delhi the \_\_\_\_\_  
11 AUG 2024

Sub:- Regarding Appointment of Principal District Judge .

Copy forwarded along with its enclosure for information and necessary action to:-

1. The officer concerned.
2. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

( Mukesh Kumar Gupta )  
District Judge (Commercial Court)-07/  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs)  
Delhi